

DIVISION BENCH
COURT - II

O-247

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/29(KB)2022
IA(COMPANIES.ACT)/2(KB)2023, IA(COMPANIES.ACT)/4(KB)2023,
IA(COMPANIES.ACT)/167(KB)2023, COMP.APPL/15(KB)2022,
CONT.A./10(KB)2022, IA(COMPANIES.ACT)/75(KB)2023,
IA(COMPANIES.ACT)/144(KB)2022, RA/1(KB)2023,
IA(COMPANIES.ACT)/20(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Petitioners
Mr. Aditya Garodia, Adv.]
Ms. Rashmi Singhee, Adv.]
Ms. Ujjaini Chatterjee, Adv.]
Mr. Pintu Ghosh, Adv.]
Ms. Ushm Garodia, Adv.]
Ms. Sangita Kar, Adv.

Mr. Sanjay Kr. Gupta, Adv.] For the Respondent Nos.1 to 8, 10 &11
Mr. Rohit Kr. Keshri, Adv.]
Mr. Ankit Chaurasia, Adv.

ORDER

1. Learned Counsel for the parties present.
2. List this matter for continuation of arguments **on 23.04.2024 at 02:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**